

और ककरपाड़ा परियोजना पर किये गये व्यय में सम्बन्धित राज्य सरकारों और केन्द्रीय सरकार का अंशदान; और

(ख) राज्य सरकारों और संघ सरकार के अंश के अतिरिक्त विदेशी संस्थाओं से मिली सहायता ?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) A statement giving the details of the funds advanced and the contributions made by the Central and State Governments upto 31st March, 1952 for the execution of Damodar Valley, Hirakud, Bhakra-Nangal and Kakrapar Projects is placed on the Table of the House. [See Appendix V, annexure No 21.]

(b) The International Bank for Reconstruction and Development has granted a loan of 13.5 million dollars for financing the Bokaro-Konark Projects and the transmission system of the Damodar Valley Corporation. Apart from this no financial help has so far been received from any foreign institutions for Hirakud, Bhakra-Nangal and Kakrapar Projects. Foreign assistance has, however, been received in the shape of experts under the various Technical Aid Programmes. A list of the experts is placed on the Table of the House. [See Appendix V, annexure No. 22.]

Khadi.

***947. Shri Balwant Sinha Mehta:** Will the Minister of Commerce and Industry be pleased to state:

(a) what is the total requirement of cloth in civil and military departments of the Central and States Governments;

(b) whether this whole requirement can be met wholly or partially by Khadi;

(c) if so, to what extent; and

(d) if not, what are the main hurdles coming in the way?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The total purchase of all kinds of cloth for Government requirements amounted to Rs. 3.42 crores in 1950-51 and Rs. 6.97 crores in 1951-52.

(b) Partially only.

(c) Purchase of Khadi cloth against Government requirements amounted to Rs. 96,277 in 1950-51 and Rs. 67,287 in 1951-52.

(d) The requirements of Government in respect of certain specialised items involve a special standard of dyeing and processing for all of which Khadi may not be suitable.

JAPANESE EXPERT FOR BUILDING BLAST FURNACES

***948. Shri C. R. Narasimhan:** Will the Minister of Production be pleased to state:

(a) whether there is a scheme to obtain Japanese expert assistance for the building up of small blast furnaces that do not use coking coal for the production of pig iron; and

(b) if so, when and where the scheme will be put into effect?

The Minister of Production (Shri K. C. Reddy): (a) and (b). The Government of India have decided on the establishment of a pig iron plant in India. Further details, including a proposal for Japanese assistance and participation, are still under examination and it is therefore not possible to say at present when the project will materialize and where it will be located.

COAL

184. Shri N. P. Sinha: Will the Minister of Production be pleased to state:

(a) the quantity of coal in tons produced in Indian Government Railway Collieries during the year 1951;

(b) the quantity exported in that year;

(c) the quantity exported to Britain;

(d) the quantity consumed in India;

(e) whether production of coal is likely to increase in 1952; and

(f) whether local sale of coal to the public is conducted by the collieries?

The Minister of Production (Shri K. C. Reddy): (a) 3,001,322 tons.

(b) 2,798,270 tons.

(c) 76,203 tons.

(d) 26,312,499 tons.

These figures relate to total exports and total consumption of coal whether produced by Railway collieries or by private ones.

(e) Yes.

(f) Yes, subject to sanctions issued by the Coal Commissioner.

HANDLOOM CLOTH

185. Shri S. V. Ramaswamy: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the quantity in yards and value in rupees of the handloom cloth exported to other countries during the past five years;

(b) what are the countries to which Madras State has been exporting handloom goods, and how much in value and yardage; and

(c) what are the numbers of handlooms (for cotton) in each of the States?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) and (c). Statements are placed on the Table of the House. [See Appendix V, annexure No. 23.]

(b) The principal countries to which handloom cloth is exported are: Burma, Federated Malaya States, Straits Settlements, Ceylon, Siam, Zanzibar, Sudan, Mauritius, Borneo, Java, Sumatra, Fiji Islands, Union of South Africa and French West Africa. Figures regarding the exports of handloom cloth from Madras State alone are not available.

YARN PRODUCTION IN MADRAS

186. Shri S. V. Ramaswamy: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of yarn (in lbs.) produced by the cotton mills in Madras State per annum;

(b) the number of handlooms in Madras State; and

(c) the quantity of yarn required by the handlooms in Madras State to keep them fully engaged throughout the year?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) About 150 million lbs.

(b) The number was estimated by the State Government as 8,41,140 in June, 1951.

(c) It is not possible to give a correct estimate as there is no certain yardstick to measure the needs of each loom and the number of 'ghost' looms cannot also be assessed.

The allotment to Madras State for the half year October 1951 to March 1952 was about 37.1 million lbs. for

handlooms. In March and April, 1952 there were heavy rejections by the State nominees.

FEDERATION OF RURAL PEOPLES' ORGANISATION

187. Shri Kandasamy: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Federation of Rural Peoples' Organisation to which various Kisan Organisations have been affiliated has been requesting Government to give it representation on the Import and Export Advisory Councils;

(b) whether it is a fact that Government had actually offered to give such representation on the Export Advisory Council;

(c) if so, whether it is a fact that no such representation has so far been given; and

(d) whether Government propose to give such representation?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Yes, Sir. The Federation of Rural Peoples' Organisations has been requesting the Government, from time to time, to give it representation on the Export Advisory Council. The Federation also approached Government for a seat on the Import Advisory Council.

(b) and (c). The Federation was invited in December 1950 to suggest a representative to be nominated by Government to the Export Advisory Council, but since it was decided not to disturb the constitution of the Council and to add to the number of Government nominees, the names suggested by the Federation of Rural Peoples' Organisations could not be included in the Council.

(d) The Import and Export Advisory Councils are due for reconstitution shortly and the question of giving representation to this Federation on the Councils will be considered on merits.

PILGRIMS TO HEJAZ

188. Shri S. C. Samanta: Will the Prime Minister be pleased to state:

(a) the number of Indian pilgrims who visited the Hejaz and the holy shrines in Iraq and Iran (separately) in 1951-52;

(b) the corresponding number in 1950-51;

(c) the amenities given to these pilgrims; and

(d) how many of the pilgrims did not come back?